

(c) whether locations for setting up Regional Rural Banks have been identified in Madhya Pradesh, if so, the Districts and the location;

(d) what is the number of villages, the number of farmers covered and the quantum of finances advanced in Madhya Pradesh under the Intensive Rural Coverage Scheme; and

(e) what is the percentage of recovery of Agricultural loans by Public Sector Banks in Madhya Pradesh during the last four years?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) Agricultural Development Branches are set up by the State Bank of India, 31 of which are located in Madhya Pradesh. Some other public sector banks have also adopted an intensive area approach in lending to agriculture through specified branches.

(b) Agricultural advances by public sector banks in the State are as under:

As on the last Friday of	No of Accts.,	Amount outstanding (Rs. in crores)
December 77	238000	87
December 78	286000	97
December 79 (latest available)	315000	128

(c) Six more districts mentioned below for establishment of 3 RRBs have been identified:—

1. Guna and Shivpuri
2. Raigarh
3. Panna, Damoh and Sagar

(d) Information regarding villages covered is not available. It is presumed the Hon'ble Member is referring to the intensive rural development programme. During 1979-80 upto January 1980, 35395 beneficiaries were advanced credit by commercial banks amounting to Rs. 188.69 lakhs.

(e) Recovery position of Agricultural advances (direct finance) by Public Sector Banks in the State has been as under:—

As at the end of	Percentage of recovery to demand
June 76	45.8
June '77	43.4
June 78	38.8
June 79 (latest data)	38.3

Garment Fair at Osaka Organised by T.D.A.

3699. DR. VASANT KUMAR PANDIT: Will the Minister of COMMERCE be pleased to state:

(a) whether the Trade Development Authority had organised India Garment Fair at Osaka in September, 1980;

(b) if so, how many Indian firms have participated in the same;

(c) how many foreign buyers and fashion houses visited the said Fair;

(d) what is the amount of set-orders booked for Indian garments; of these, how many are repeat orders to the same firms;

(e) what are the figures of export of Indian garments to Japan during the last three years; and

(f) what efforts are being made to increase export of Indian garments to other countries?

THE MINISTER OF COMMERCE AND STEEL & MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) In all 26 firms participated in the Fair.

(c) 605 foreign buyers which included fashion houses visited the Fair.

(d) Firm orders worth about Rs. 2 crores were booked. Out of these 5 firms having regular business in Japan got repeat orders.

(e) According to latest DGCI&S figures of exports of Indian garments to Japan for the last three years are as under:

(Rs. in lakhs)		
1976-77	1977-78	1978-79
383	599	1661

(f) The Apparels Export Promotion Council which coordinates efforts to step up exports of garments from India to other countries organises participation in international fairs and exhibitions and also conducts market studies etc. Further, cash compensatory support, replenishment licences, and duty drawback are available to the exporters of garments at prescribed rates.

Cotton purchased by Cotton Corporation of India

3700. DR. VASANT KUMAR PANDIT: Will the Minister of COMMERCE be pleased to lay a statement showing:

(a) the total amount of Cotton purchased by Cotton Corporation of India during the last season;

(b) whether it is a fact that there is excess of cotton than the demand from the Textile Industry in India;

(c) whether Government propose to export cotton; and

(d) if so, of what variety, to which countries and to what extent?

THE MINISTER OF COMMERCE AND STEEL & MINES (SHRI PRANAB MUKHERJEE): (a) The Cotton Corporation of India have purchased 11.11 lakh bales of domestic cotton during the last season 1979-80 (Sept.—Aug.)

(b) According to the present indications, the production of cotton is expected to match the estimated level of domestic demand.

(c) and (d). During the current season (which commenced in Sept. 1980) Government have so far allowed 3.50 lakh bales of raw cotton for export. The question of further exports will be considered depending upon the surplus available, after meeting the domestic requirements. Except Suvin of extra long staple variety all other varieties are permitted to be exported. There are also no restrictions about the countries to which raw cotton can be exported, apart from what has been stipulated in the Export Policy.

शीरे और अलकोहल का निर्यात

3701. श्री राम प्यारे एनिका: क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार शीरे और अलकोहल का निर्यात न करने के एक प्रस्ताव पर विचार कर रही है;

(ख) यदि हां, तो किस तारीख से और तत्संबंधी कारण क्या हैं; और

(ग) इन्हें किन कार्यों में प्रयोग किया जायेगा?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री सुरजीव गालम लां) (क) से (ग): जी हां। मांग तथा पूर्ति स्थिति के हाल ही के पुनरीक्षण से पता चला है कि अलकोहल/सीरा वर्ष 1980-81 (नवम्बर, 1980 से अक्टूबर, 1981 तक) के दौरान निर्यात के लिए कोई अधिशेष उपलब्ध नहीं होगा। आशा है कि समस्त उत्पादन का उपयोग स्वदेशी आवश्यकताओं के लिए किया जाएगा।

Income-Tax Arrears against Companies in Private Sector

3702. SHRI RAM PYARE PANIK: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there are huge income-tax arrears against the companies in the private sector;